

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3223  
ANSWERED ON:17.03.2015  
PAYMENT ORDERS ON SMALL SCALE INDUSTRIES  
Bhamre Dr. Subhash Ramrao

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether M/s. Instrumentation Limited (IL), Kota has adhered to various clauses of Payment Orders (POs) placed on Small Scale Industrial (SSI) units for procuring goods from them;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether M/s IL has neither returned the goods nor cleared the payments to SSI units causing a lot of financial hardship to them; and
- (d) if so, the details thereof and the steps taken/being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

(a) & (b): M/s Instrumentation Limited, Kola have informed that they have always adhered to various clauses of purchase orders placed on Small Scale Industries (SSI) for procuring goods for them. Payments are cleared as per purchase order terms. However, due to financial severity there is delay in payment.

(c) & (d): All the accepted materials receipt vouchers are cleared for payments, However due to financial severity there is delay in payment. The goods supplied to customers, if rejected, SSI supplier is intimated about the same and material is returned to the supplier after receipt from customer. The list of payments due to SSIs is Annexed . Out of 38 SSIs, full payment has been made to 13 SSIs and part payment to 5 SSIs.

M/s. Instrumentation Limited have informed that out of total Rs. 2.44 crore due payment of SS! as on 31.3.2014, payment of Rs. 1.28 crore has been released. Rs. 12.49 lakhs is on hold due to rejections and will be due with the settlement of rejections. Payment of Rs. 1.02 crore is pending as on 12.03.2015 and will be released with availability of the fund.